NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 119(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s. Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME		REPRESENTATION	SIGNATURE
1. Sa 2. H	mabh andiil-	Keilig Agarnal Adu	Petitioner	Harstisk
		Shavana Adv	Respondent	

ORDER

Learned counsel for the parties are present. Learned counsel for the parties seek and are given 4 weeks time to advance the arguments in the matter.

List on 21.10.2016

Sd1-

(R.Varadharajan) Member (Judicial)

5d1-

(Maharaj Krishan Hanjura) Member (Judicial)